## GOVERNMENT OF INDIA FINANCE LOK SABHA

UNSTARRED QUESTION NO:2400 ANSWERED ON:07.12.2012 RBI GUIDELINES ON BANK EXPOSURE Ananth Kumar Shri ;Sugumar Shri K.

## Will the Minister of FINANCE be pleased to state:

- (a) whether the Reserve Bank of India (RBI) is considering to implement guidelines on banks exposure to their own group non-financial and financial entities;
- (b) if so, the details thereof;
- (c) the likely impact of the proposed rules on the companies that depend on parent banks for capital and brand support;
- (d) whether banks are likely to be affected by the implementation of these guidelines; and
- (e) if so, the details thereof?

## **Answer**

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) to (e): Reserve Bank of India (RBI) has informed that they have issued draft guidelines on August 14, 2012 that are exclusively meant for banks` transactions and exposures to the entities belonging to their own Group. The proposed norms in draft form are available at RBI website www,rbi.org.in. The RBI is presently considering the comments received from the stakeholders to finalise the norms that also include the issue of providing capital by the banks to their subsidiaries.